CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 241 of 2000

Friday, this the 27th day of October, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. E.K. Mohammed, son of Aboobacker, Cook, Government High School, Chetlat Island, Union Territory of Lakshdaweep, residing at Edayakallachetta, Chetlat Island, Union Territory of Lakshadweep.

...Applicant

{By Advocate Mr. Ashok B. Shenoy}

Versus

- Union of India represented by the Administrator, Administration of the Union Territory of Lakshadweep, Secretariat, Kavaratti Island-682 555
- The Director of Education, Administration of the Union Territory of Lakshadweep, Directorate of Education, Kavaratti Island-682 555
- The Chief Executive Officer,
 District Panchayat, Kavaratti-682 555
- 4. The Headmaster, Government High School,
 Chetlat Island,
 Union Territory of Lakshadweep. ...Respondents

{By Advocate Mr. P.R. Ramachandra Menon, ACGSC}

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicant.

2. The Original Application is dismissed for default.

Friday, this the 27th day of October, 2000

A.M. SIVADAS JUDICIAL MEMBER